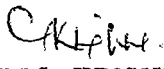


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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA /MP No.....199

Nawal Kishore Versus U.O. 9 & ors.

Date of Order	Orders
20.7.99	None present for the applicant- Defects be removed within 15 days failing which the registration of the OA shall be deemed to have been declined, without any further reference to this Bench.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (GOPAL KRISHNA) Vice Chairman (J)
Defect not removed today.  5/8/99	